

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :26/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	100/2019	Mr. Manoj Kumar Singhal Vs. SEBI	Rakesh Puri, Adv i/b R.V. Legal Kevic Setalvad,Sr.Adv i/b The Law Point
2	SEBI Appeal	479/2020	Mohandas Shenoy Adige Vs. SEBI	Vishesha law advisors
(Main Matter Number :Misc. Application/0000791/2021)				
A/W	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari
Sub Matter		Misc. Application/0000791/2021		
Ms. Faranaaz Karbhari				
A/W	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI	Adv. Shourya Tanay
Sub Matter		Misc. Application/0000795/2021		
A/W	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI	Ms. Rashi Dalmia
(Main Matter Number :Misc. Application/0000791/2021)				
A/W	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI	Ms.Rashi Dalmia
Sub Matter		Misc. Application/0000792/2021		

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A/W	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI	Ms.Rashi Dalmia
	Sub Matter	Misc. Application/0000793/2021		
A/W	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate
	Sub Matter	Misc. Application/0000794/2021		

**451 ADMISSION- COURTCODE-EXAMINATION-AT11.10A.M.**

3	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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**268-ADMISSION-COURT CODE-SIPHONEDFUNDS-AT 11.15A.M**

4	Misc. Application	842/2021	Anil Kumar Poddar- DELAY APPLICATION Vs. SEBI and ors.	R. V. LEGAL
	(Main Matter Number :SEBI Appeal/0000552/2021)			
	SEBI Appeal	552/2021	ANIL KUMAR PODDAR Vs. SEBI and ors.	R. V. LEGAL
	Sub Matter :	Misc. Application/0000842/2021		

**66ADMISSION-CODE-EXELONINDEPENDENTDIRECTOR-11.20AM**

5	Misc. Application	844/2021	Ravindra Deshpande- DELAY APPLICATION Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000553/2021)			
	SEBI Appeal	553/2021	Ravindra Deshpande Vs. SEBI	Ranit Basu, Advocate
	Sub Matter :	Misc. Application/0000844/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>455-ADMISSION-COURTCODE-RADELAY-AT-11.25A.M.</u></b>				
6	Review Application	14/2021	Kaushik Sharad Shah Vs. SEBI	Ms. Rinku Valanju, Advocate MDP and Partners
(Main Matter Number :SEBI Appeal/0000358/2021)				
	Misc. Application	824/2021	Kaushik Sharad Shah Vs. SEBI	Adv. Rinku Valanju  MDP AND PARTNER
(Main Matter Number :SEBI Appeal/0000358/2021)				
<b><u>258-PART HEARD-COURTCODE-MVLCIS-AT11.30A.M.</u></b>				
7	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
Sub Matter : Misc. Application/0000343/2021				
Sub Matter : Misc. Application/0000067/2021				
Sub Matter : Misc. Application/0000073/2021				
Sub Matter : Misc. Application/0000230/2015				
Sub Matter : Misc. Application/0000081/2021				
A/W	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
Sub Matter : Misc. Application/0000045/2020				
Sub Matter : Misc. Application/0000333/2015				
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000157/2015)				
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000158/2015)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2021)	
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
A/W	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI Sub Matter : Misc. Application/0000581/2020	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
A/W	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI Sub Matter : Misc. Application/0000582/2020	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	81/2021	Kalpana Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015)	Adv. Akash Menon and Sukanya Banerjee
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

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**194-DISPOSAL-COURTCODE-DISCLOSUREOPENOFFER-12NOON**

8	SEBI Appeal	403/2018	Dhananjay Somani and Ors. Vs. SEBI	P.N.Modi,Sr. Adv. i/b Dr. S.K. Jain, PCS Kevic Setalvad,Sr.Adv. i/b MDP and Partners
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A/W	SEBI Appeal	432/2018	India Ener-Gen Private Limited and Ors. Vs. SEBI	Dr. S.K. Jain, PCS  Kevic Setalvad,Sr.Adv. i/b MDP and Partners
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**210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT12.10PM**

9	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
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Sub Matter : Misc. Application/0000737/2021  
 Sub Matter : Misc. Application/0000047/2021

A/W	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
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Sub Matter : Misc. Application/0000048/2021

Misc. Application	47/2021	VIJAYRAJ SURANA Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000058/2019)

Misc. Application	48/2021	VIJAYRAJ SURANA Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000333/2020)

7	Misc. Application	737/2021	VIJAYRAJ SURANA Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000058/2019)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>287-DISPOSAL-COURTCODE-CONVERSIONOFWARRANTS-AT 12.20 P.M.</u></b>				
10	SEBI Appeal	576/2019	R V Lifestyle Ltd.and Others Vs. SEBI	Somasekhar Sundaresan,Adv.i/b ParinamLawAssociates Vivek Shah,Adv. i/b ELP
<b><u>359-DISPOSAL-COURTCODE-FRONTRUNTRADES-12.30P.M.</u></b>				
11	SEBI Appeal	301/2020	IKAB Securities and Investments Ltd. Vs. SEBI	Ms. Noelle Ann Park, Advocate  ELP
<b><u>327-ADMDISPOSAL-COURTCODE-BULKDEALS-AT12.40P.M.</u></b>				
12	SEBI Appeal	525/2020	BDS Share Brokers Pvt. Ltd. Vs. SEBI	Mr. Nithish Bangera, PCS  i/b Vidhii Partners
<b><u>290-DISPOSAL-CODE-MERCHANTBANKERDILIGENCE-AT12.50PM</u></b>				
13	SEBI Appeal	94/2021	Saffron Capital Advisors Pvt. Ltd Vs. SEBI	Sundaresan, Advocate  Mr. Anubhav Ghosh, Advocate
<b><u>380-ADMDISPOSAL-COURTCODE-TRANSFEROFFMARKET-AT1 PM</u></b>				
14	SEBI Appeal	321/2021	Shree Sudarshan Castings P. Ltd. Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate Vidhii Partners, Advocates
<b><u>241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT1.05 P.M.</u></b>				
15	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
Sub Matter(Disposed) : Misc. Application/0000368/2021				
Sub Matter(Disposed) : Misc. Application/0000369/2021				
Sub Matter(Disposed) : Misc. Application/0000370/2021				
Sub Matter : Misc. Application/0000946/2021				

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A/W	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
A/W	SEBI Appeal	325/2021	MRS. RAVICHANDRAN Vs. SEBI	Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		
A/W	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
A/W	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
	Sub Matter(Disposed) :	Misc. Application/0000686/2021		
	Sub Matter(Disposed) :	Misc. Application/0000687/2021		
A/W	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
A/W	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		

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50	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) :		Misc. Application/0000727/2021		
Sub Matter(Disposed) :		Misc. Application/0000728/2021		
Sub Matter(Disposed) :		Misc. Application/0000729/2021		
51	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE

(Main Matter Number :SEBI Appeal/0000323/2021)